


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|----------|-------------|---------|-----------------------------------|
| CP No 101/17 | - | For Hearing | 14 | Wipro Chandrika Limited |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|--------------------------------------|------------------------|---|
| 22 | PRADDEEP B KULKARNI 9986771214 | Wipro Chandrika Ltd |  |

ORDER

PCS for Petitioner is present. We have heard him. He is directed to file Affidavit to the effect that, company has no sectoral regulator. He is directed to file the same in the registry. List it for orders on 14/11/2017.


Member (T)


Member (J)